

THE CONSTITUTION (AMENDMENT) BILL, 1990 (TO AMEND THE EIGHTH SCHEDULE)

SHRI S. S. AHLUWALIA (Bihar): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

SHRI S. S. AHLUWALIA: Sir, I introduce the Bill.

THE CONSTITUTION (AMENDMENT) BILL, 1990, (INSERTION OF NEW ARTICLE 16A)

SHRI S. S. AHLUWALIA (Bihar): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

SHRI S. S. AHLUWALIA: Sir, I introduce the Bill.

THE CONSTITUTION (AMENDMENT) BILL, 1990 (SUBSTITUTION OF NEW ARTICLE FOR ARTICLE 340)

SHRI S. S. AHLUWALIA (Bihar): Sir, I seek to move for leave of the House to introduce a Bill further to amend the Constitution of India.

The question was put and the motion was adopted.

SHRI S. S. AHLUWALIA: Sir, I introduce the Bill.

आपने आर्टिकल पूछा था 16ए और 340, ये दोनों आर्टिकल जन मोर्चा सरकार के मैनिफेस्टो के...
(व्यवधान)

उपसभाध्यक्ष (श्री शंकर दयाल सिंह): माननीय सदस्य से मैंने यह नहीं कहा कि इसकी व्याख्या करें। मैंने केवल

संख्या पूछी। मैं एक मिनट का समय माननीय सदस्य डा० रत्नाकर पाण्डेय को दे रहा हूँ।

डा० रत्नाकर पाण्डेय (उत्तर प्रदेश): माननीय उपसभाध्यक्ष जी, आप इस आसन पर विराजमान हैं और अब आप पहले दिन इस आसन पर विराजमान हुये थे उस समय मैंने वधाई दी थी। आप लोक सभा के सदस्य रहे हैं और अब राज्य सभा के हैं और आपके संरक्षण में, आपकी अध्यक्षता में हिन्दी और भारतीय भाषाओं को भी बड़ा गर्व है। अभी जो कुछ इन्दौर में हुआ वह एक नयी शुरुआत है हिन्दी और भारतीय भाषाओं के उत्थान के लिये और जब तक सर्वोच्च सदन में हिन्दी और भारतीय भाषाओं में वाहो नहीं चलते हैं, सम्भवतः वहाँ आपने भी कहा था कि हिन्दी और भारतीय भाषाओं का विशेष रूप से प्रचार हो तो... चाहूंगा कि जो कागजात आपकी जवा में राज्य सभा कार्यालय से प्रस्तुत किये गये हैं वह हिन्दी में होते। मेरा आपके हिन्दी और भारतीय भाषाओं के संकल्प के प्रति पूर्ण आशान्वित और विश्वास आपके सहयोगों के रूप में रहा है। मेरा आग्रह है कि आपकी अध्यक्षता में सदन की कार्यवाही जो नियर... होता है उसकी शुरुआत भी आपके द्वारा हिन्दी में हो और ऑफिशियल लैंग्वेज एक्ट जिसके सदस्य आप हैं, हम भी सदस्य हैं उसका कार्यान्वयन और उन एक्ट के नियम के कार्यक्रम का पालन आपकी अध्यक्षता से राज्य सभा से शुरू हो, इसके लिये आप राज्य सभा कार्यालय को निर्देश देंगे कि भविष्य में केवल अंग्रेजी में ही नहीं बल्कि हिन्दी में भी जो कार्यवाही केयर में होता है उसकी प्रतिलिपि रखी जाय और आगे चल करके समस्त भारतीय भाषाओं में वह प्रतिलिपि रखी जायें, यह शुरुआत आप करेंगे। यह हिन्दी के भेदक के नाते आपने हम विश्वास करते हैं कि इस कार्यवाही को आप करेंगे और कार्यालय को निर्देश देंगे।

श्री सत्य प्रकाश मालवीय (उत्तर प्रदेश) : मे इनकी बात का पूरा समर्थन करता हूँ।

DR. NARREDDY THULASI REDDY (Andhra Pradesh): (The hon. Member spoke in Telugu).

श्री सुरेश पचौरी (मध्य प्रदेश) : महोदय, प्रश्न केवल हिंदी को अपनाने का नहीं है बल्कि भारतीय भाषाओं के भी प्रयोग करने का है। हम अन्य भारतीय भाषाओं के विरोधी नहीं हैं, जो जिस राज्य में आता है वह अपने राज्य की भाषा में बोल सकता है।

.. (Interruptions) ...

THE VICE-CHAIRMAN (SHRI SHANKAR DAYAL SINGH): Please take your seats first. May I request the Members to take their seats.

.. (Interruptions) ...

DR. NARREDDY THULASI REDDY: (spoke in Telugu)

SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu): Do not divide this country... (Interruptions)...

DR. RATNAKAR PANDEY: Don't be agitated. All languages are recognised as official languages.

श्री सुरेश पचौरी : मंत्री श्री राम विलास पासवान यहां बैठे हैं उनका क्या कहना है वह बतायें। उनकी सरकार की क्या नीति है वह हम जानना चाहते हैं ... (व्यवधान)

डा० रत्नाकर पाण्डेय : पासवान जी आप बतायें आपकी क्या नीति है.. (व्यवधान)

THE VICE-CHAIRMAN (SHRI SHANKAR DAYAL SINGH): I request the Members to take their seats first. May I request the Members to take their seats I am not going to give any ruling. I have already heard

the hon. Member and I have heard you also. Now I will not allow anyone to speak... (Interruptions)... Now, the hon. Member is saying something. Don't interrupt.

DR. RATNAKAR PANDEY: He was saying only to implement the official language formula.

.. (Interruptions) ...

THE VICE-CHAIRMAN (SHRI SHANKAR DAYAL SINGH): Please take your seats. I have allowed Mr. Mentay Padmanabham for one minute only.

SHRI MENTAY PADMANABHAM (Andhra Pradesh): Sir, the imposition of Hindi on non-Hindi-speaking people is most unfortunate. Any Member can speak any language and the translation is being provided here.

THE VICE-CHAIRMAN (SHRI SHANKAR DAYAL SINGH): Thank you.

SHRI MENTAY PADMANABHAM: Therefore, I request my friend, Dr. Ratnakar Pandey, as I am not against Hindi—I am not against any other language—not to raise the issue because this is a matter which is touching the sentiments of some Members and some parties. I also request that those people who are genuinely interested in the welfare of Hindi, in the progress of Hindi, let them observe some patience so that the entire country could come round to their views in stages. Therefore, I earnestly request those friends who are for Hindi not to raise the issue so off and on. This is my request.

डा० रत्नाकर पाण्डेय : उपसभाध्यक्ष महोदय, मैंने प्रस्ताव किया था उस पर आपका क्या निर्देश है वह बतायें। (व्यवधान)

उपसभाध्यक्ष (श्री शंकर दयाल सिंह) : आपसे अनुरोध है कि उनका भाषण चलने दीजिये। मैंने आपकी बात सुन ली है और उनकी भी बात सुनी है। दोनों को ध्यान में रखा हुआ है। (व्यवधान)

SHRI V. NARAYANASAMY (Pondicherry): Your Prime Minister is always speaking in Hindi. On the Independence Day he spoke in Hindi; we are supporting him.

... (Interruptions) ...

THE VICE-CHAIRMAN (SHRI SHANKAR DAYAL SINGH): No, no, I am not going to allow anybody to speak on this. Now we take up the Agricultural Workers (Minimum Wages and Welfare) Bill, 1986 which we were discussing on the last occasion. I request Shri V. Narayanasamyji to continue his speech.

THE AGRICULTURAL WORKERS (MINIMUM WAGES AND WEL- FARE) BILL, 1986—Contd.

SHRI V. NARAYANASAMY (Pondicherry): Sir,...

SOME HON. MEMBERS: Please speak in Tamil.

SOME HON. MEMBERS: Please speak in Hindi.

SHRI V. NARAYANASAMY: I will speak in Tamil provided translation is there.

... (Interruptions) ...

Sir, I will speak in Tamil. Translation should be provided. ... (Interruptions) ... I can speak in Tamil.

THE VICE-CHAIRMAN (SHRI SHANKAR DAYAL SINGH): I do not know that there is arrangement for translation. No, no, Mr. Narayanasamy, you have not given prior notice.

SHRI V. NARAYANASAMY: Sir, arrangement can be made.

THE VICE-CHAIRMAN (SHRI SHANKAR DAYAL SINGH): I am saying one thing. First you can begin your speech in Tamil for one minute and then you continue in English.

SHRI V. NARAYANASAMY: (Spoke in Tamil)

SHRI S. S. AHLUWALIA (Bihar): No translation. Objection.

THE VICE-CHAIRMAN (SHRI SHANKAR DAYAL SINGH): I would request the honourable Member to continue in English. (Interruptions)

SHRI S. VIDUTHALAI VIRUMBI (Tamil Nadu): This is how non-Hindi-speaking people are treated in this House. When you speak in Hindi, immediate translation is provided. But when I speak in Tamil, there is no translation. This shows that we are second class citizens here. That is now we feel.

THE VICE-CHAIRMAN (SHRI SHANKAR DAYAL SINGH): I have already requested Mr. Narayanasamy to speak in English. I have already told him that since he had not demanded a translator earlier, there is at present no translation...

SHRI V. NARAYANASAMY: Arrangements should have been made.

THE VICE-CHAIRMAN (SHRI SHANKAR DAYAL SINGH): I agree with you. Now you kindly switch over to English.

SHRI V. NARAYANASAMY: Translation can be arranged within one minute.

THE VICE-CHAIRMAN (SHRI SHANKAR DAYAL SINGH): No, no.

SHRI S. VIDUTHALAI VIRUMBI: This problem should be solved.

उपसभाध्यक्ष (श्री शंकर दयाल सिंह) : मेरी आप से एक रिक्वेस्ट है। जो माननीय सदस्य तमिल में बोलना चाहते हैं उनकी मैं कद्र करता हूँ। हिन्दी में अंग्रेजी में अनुवाद की व्यवस्था है। मैं आपकी भावनाओं की कद्र करता हूँ। मैं आपसे अनुरोध करूँगा कि आप हमें एक घंटे का समय दें। एक घंटे के अन्दर हम तमिल अनुवादक की व्यवस्था कर देंगे तब तक मैं दूसरे स्पीकर को बुलाता हूँ। मैं आपकी भावनाओं की कद्र करता हूँ। इसलिये अभी मैं दूसरे स्पीकर को बुलाने जा रहा हूँ।